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श्री शंकर 2022-23

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**Declaration of Assets and Liabilities**

RAV SHANKAR

Year 2022-23

I, VPSHWAKARMA, son/daughter/wife of RAJA VPSHWAKARMAaged 33 years, belonging to BHAR VISHAN SARHA (PATNA)service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	12,000	6,000	PRITANSH RAO		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBIA 10 RS. 136500 PNB 72400 BOB 3505 CANARA 2 ENARAJC RS. 10,800 PNB 400	INDIAN BANKA RS. 58465 CANARA 94500	NIL		
(iii)	Bonds, Debentures and Shares in companies		NIL	NIL		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 700 4026 (6 months) 2065 (3 months)	LIC 400 RS. 400 (6 months)	NIL		
(v)	Motor Vehicles (details of make, etc.)	BR 01 FBS 9913				
(vi)	Jewellery (give details of weight and value)	610L9959	410L9959 310L9959			
(vii)	Other assets, such as values of claims / interests	NIL				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NIL	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	NIL	—
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ABSPV2604H	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	—
	(iii) Sales Tax [Only in case of proprietary business]	NIL	—
	(iv) Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :- 110195365710

Gender :- M (M/F)

Date of Birth :- 19/11/1989 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- MESSENGER  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- ROHTAS

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rani Shankar

Name of Employee: RANU SHANKAR VISHWAKARMA

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA (PATNA)

Place: PATNA

Date: 08/02/2022

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rani Shankar